

तेल शोधनशालायें

११५. { श्री मोहन स्वरूप :
 श्री यशपाल सिंह :
 श्री प्र० सं० बरुआ :
 श्री रा० बरुआ :
 श्री प्र० रं० चक्रवर्ती :
 श्री सं० ब० पाटिल :

क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का देश में आठ तेल शोधक कारखाने स्थापित करने का विचार है;

(ख) यदि हां, तो योजना की रूप रेखा क्या है; और

(ग) योजना पर कितना खर्च होने का अनुमान है और तेल शोधक कारखानों की अनुमित क्षमता क्या होगी ?

पेट्रोलियम और रसायन मंत्री (श्री हुमायून कबिर) : (क) और (ख). वर्ष १९६७ में मद्रास और कलकत्ता क्षेत्रों में एक-एक शोधन शाला स्थापित और पूर्ण करने का प्रस्ताव है। चौथा चतुर्वर्षीय योजना के शेष वर्षों में स्थापित की जाने वाली अतिरिक्त शोधन-शालायें अभी परीक्षणधीन हैं।

(ग) मद्रास और कलकत्ता की शोधन-शालायें प्रतिवर्ष २५-२५ लाख टन कच्चे तेल को शोधन करने की क्षमता रखेंगी। परियोजनाओं के तफसील में परीक्षण तथा स्वीकृति के बाद ही अनुमानित खर्च जाना जायगा।

Drilling in Tiruchnapalli

116. **Shri Nambiar:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any progress has been made in the drilling for oil and lignite in Tiruchnapalli and adjacent districts of Madras State; and

(b) the further steps contemplated in finding out oil, gas and lignite in this region?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). A structural well is being drilled near Pattukkotai in Tanjore District. It is also proposed to drill a deep well near Tittacherry village in Tanjore District, about 5 miles south-west of Karaikal. Drilling of this deep well is likely to start during the next few months.

The object of drilling these wells is to obtain the sub-surface geological information necessary for further oil exploration in the area. Structural drilling will be continued in this area. Also, depending upon the results obtained from the first deep well, some more deep wells may have to be drilled, in this area.

Information in respect of lignite is the concern of the Ministry of Steel, Mines and Heavy Engineering.

Traffic Drive in Delhi

117. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons prosecuted in the two traffic drives launched in Delhi in 1963 and in January, 1964;

(b) the total amount of fines recovered and the maximum amount of penalty imposed on any one; and

(c) how many of those prosecuted were pedestrians and how many of them were women and children?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) 21,228.

(b) (i) Total amount of fines—
Rs. 3,02,053;

(ii) Maximum fine imposed in any single case—Rs. 200/-.

(c) (i) Number of pedestrians prosecuted—153;

(ii) Number of woman prosecuted	} Age-wise or six wise records are not maintained by Traffic Police.
(iii) Number of Children prosecuted	